

Railway Overbridge at Varkala (Kerala)

29. SHRI T. BASHEER: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to construct a railway overbridge at Varkala in Kerala;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

(c) The State Government has not yet sponsored firm proposal for the work to the Railways for inclusion in the Railways' Works Programme.

[*Translation*]

Computerised Reservation Office at NOIDA

30. SHRI RAJENDRA AGNIHOTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to start a computerised railway reservation office at NOIDA; and

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Yes, Sir. Computerised Reservation Office at NOIDA is expected to become operational during the year 1990-91.

[*English*]

Setting up of Oil Refineries

31. SHRI BHAJAMAN BEHERA:
SHRI ANADI CHARAN DAS:

SHRI GANGA CHARAN LODHI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Indian Oil Corporation or any other oil companies have submitted proposals to set up new oil refineries in the country;

(b) if so, the States in which the oil refineries are proposed to be set up;

(c) whether Government are aware of the widespread public demand to set up an oil refinery in Orissa due to inadequate availability of petrol and petroleum products in the State; and

(d) if so, the action taken or contemplated by Government in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (d). Indian Oil Corporation has submitted a proposal for setting up of a 6 MTPA refinery on the East Coast of India. Similar proposals have also been submitted by Bharat Petroleum Corporation Ltd. and Hindustan Petroleum Corporation Ltd. for setting up of refineries in Central and Western India respectively. However, a decision on the above proposals including their location would be taken only after finalisation of the refinery projects for the VIIIth Plan period.

[*Translation*]

Development of Surat Airport

32. SHRI KASHIRAM RANA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is only a small airport at Surat; and

(b) if so, whether Government propose to develop it into a national airport in view of the growing population and fast industrial growth of Surat?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir. The airport at Surat belongs to the Government of Gujarat.

(b) No, Sir.

[English]

Train Accidents

33. DR. SUDHIR RAY: Will the Minister of RAILWAYS be pleased to state:

(a) the number of train accidents occurred during 1989 (zone-wise);

(b) the number of passenger, goods and parcel trains involved therein separately;

(c) the number of persons killed and the estimated loss of property in those accidents;

(d) the quantum of compensation paid to the victims and other affected persons; and

(e) the running hours lost as a result thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (e). Zone-wise number of train accidents, number of persons who lost their lives, approximate cost of damage to railway property, amount of compensation paid to victims and other affected persons and the running hours lost as a result thereof during 1989 is as under:—